

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

Subject: Re-Constitution of Hon'ble Judges' Committees.

ORDER

No:- 473 of 2025/RG


Dated:- 26.03.2025

In partial modification to High Court Order No. 1497 of 2024/RG dated 08.10.2024 and consequent upon transfer of Hon'ble Mr. Justice Atul Sreedharan, Hon'ble the Chief Justice has been pleased to reconstitute the existing Committees of the Hon'ble Judges of the High Court of J&K and Ladakh, as under:-

1.	<p>ADMINISTRATIVE COMMITTEE</p> <p>A. Service Conditions and Disciplinary matters of Judicial Officers.</p> <p>B. General Administration including:</p> <p>i) Probation, Regularization and Confirmation of Judicial Officers.</p> <p>ii) Seniority matters of Judicial Officers.</p> <p>iii) Screening of Judicial Officers for their continuation beyond the age of 50, 55 and 58 years.</p> <p>iv) Awarding of Super Time Scale and Selection Grade Scale of pay.</p> <p>v) Awarding of ACP Scale of pay.</p> <p>vi) Work review and assessment.</p> <p>vii) Constitution, abolition and continuance of Courts.</p> <p>viii) Conduct Rules.</p> <p>ix) Alteration of Date of Birth.</p> <p>x) Promotion of Civil Judges (Junior Division)/ Munsiff to posts of Civil Judges (Senior Division)/Sub Judges.</p> <p>xi) Appointment of District Judges from amongst the Civil Judges(Senior Division) on the basis of Merit-cum-Seniority</p> <p>xii) Any other matter which the Chief Justice decides to refer to the Committee.</p> <p>Note:-The Chief Justice may invite any other Judge, who is not Member of this Committee, as a Guest Member in any meeting of the Committee.</p>	<p>Hon'ble the Chief Justice. Hon'ble Mr. Justice Sanjeev Kumar. Hon'ble Mrs. Justice Sindhu Sharma.</p>
2.	<p>ACCESSIBILITY COMMITTEE FOR THE HIGH COURT OF J&K AND LADAKH IN TERMS OF THE STANDARD OPERATING PROCEDURE ON ACCESSIBLE COURT DOCUMENTS, CIRCULATED BY THE e-COMMITTEE OF THE HON'BLE SUPREME COURT OF INDIA.</p>	<p>Hon'ble Mrs. Justice Sindhu Sharma. (Chairperson) Shri Rajiv Gupta, Registrar Vigilance. Ms. Seema Khajuria Shekhar, Sr. Advocate Sh. Abdul Hanan, Advocate, High Court Wing Srinagar. Ms. Saima Maqbool, Assistant Registrar, High Court Wing Srinagar.</p>

		Sh. Sanjeet Kumar Sharma, Assistant Registrar (Computer), High Court Wing Jammu. Sh. Waseem Haider Khan, Sr. Technical Officer, High Court Wing Srinagar. Sh. Shadab Khan, System Officer, High Court Wing Jammu.
In all other Committees constituted earlier vide Order No. 1497 of 2024/RG dated 08.10.2024, wherever name of Hon'ble Mr. Justice Atul Sreedharan exists, the same shall stand deleted there from.		

By Order


(Shahzad Azeem)
Registrar General
Dated:- 26.03.2025

No:- 10109-23 of 2025/RG

Copy of the above forwarded to:-

- i. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
- ii. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for kind information of their Lordships.
- iii. Registrar Vigilance, High Court of J&K and Ladakh, Jammu;
- iv. Registrar Rules, High Court of J&K and Ladakh, Jammu;
- v. Director, J&K Judicial Academy, Jammu;
- vi. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu;
- vii. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
- viii. Joint Registrar (Judicial/Protocol), High Court of J&K and Ladakh, Jammu/Srinagar;
..... for information.
- ix. CPC, e-Courts, High Court of J&K and Ladakh for information and for uploading the same on the official website of the High Court of J&K and Ladakh.
- x. Director Finance, High Court of J&K and Ladakh, Jammu.
- xi. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and keeping the record of the same.
- xii. All concerned sections.
- xiii. Order File.


Registrar General